



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,27th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

ORDERS

| | | | | |
|---|---------------------------------|---|--|-----------------------------|
| 1 | WP(C)/633/2021 | RINA DUTTA Versus THE STATE OF ASSAM AND 5 ORS | MR. S DAS MRS. R T DAS MR. N BORUAH MR K DAS MR H GOGOI | SC, ELEM. EDU GA, ASSAM |
| 2 | WP(C)/2600/2022 | MUSST NURJAHAN AKTARA BEGUM Versus THE STATE OF ASSAM AND 20 ORS | MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK | SC, P AND R.D. GA, ASSAM |
| 3 | WP(C)/1028/2024 | ASHRAFUL ALAM Versus THE STATE OF ASSAM AND 4 ORS | MD. S Z B AKLAS | SC, ELEM. EDU GA, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 27/09/2024

| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 3) | MS. B M CHETRI | 11-09-2024 | To | 06-11-2024 |
| 4) | J SHARMA | 17-09-2024 | To | 04-10-2024 |
| 5) | MR D K DAS | 16-09-2024 | To | 27-09-2024 |
| 6) | MR. B NATH | 19-09-2024 | To | 02-10-2024 |
| 7) | MD. I HUSSAIN | 20-09-2024 | To | 27-09-2024 |
| 8) | MR. A DHAR | 24-09-2024 | To | 27-09-2024 |
| 9) | MR A TEWARI | 23-09-2024 | To | 03-10-2024 |
| 10) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 11) | MS. S BHUYAN | 24-09-2024 | To | 28-09-2024 |
| 12) | MR. S C KEYAL | 27-09-2024 | To | 30-09-2024 |
| 13) | MR. M K MAJUMDAR | 25-09-2024 | To | 30-09-2024 |
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| 15) | MR G DAS | 26-09-2024 | To | 27-09-2024 |
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| 19) | MR H R A CHOUDHURY | 26-09-2024 | To | 27-09-2024 |
| 20) | MS. S SARMA | 03-10-2024 | To | 21-10-2024 |
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| 22) | MS A.SARMA | 30-09-2024 | To | 05-10-2024 |
| 23) | MRS A BUJARBARUAH | 30-09-2024 | To | 05-10-2024 |
| 24) | MR. B CHOWDHURY | 27-09-2024 | To | 27-09-2024 |



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JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
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| 1 | WP(C)/3735/2017 | BHUVAN VALLEY TEA CO. P LTD. and ANR. Versus THE STATE OF ASSAM and 6 ORS. | MR M BEZBARUAH D DAS MR.P K GARODIA D GUPTA MR.M PANDIT MS.S G MOMIN MR.A LAL | GA, ASSAM G. GOSWAMI(R-5) MR H K NATH(R-5) MR. N C DAS MR. A DAS(R-4,5,6) |
| 2 | CRP(IO)/193/2019 | BALARAM RAJBONGSHI Versus TARINI BAISHYA AND 2 ORS. | MR. T DEURI | |
| 3 | WP(C)/7512/2023 | AMINUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS | MR. M R KHANDAKAR | SC, SEC. EDU. |

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
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| ORDERS | | | | |
| 1 | WP(C)/4918/2019 | JALAL UDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS | MS. S K NARGIS MS. N DAS MS. A MESEN | SC, SEC. EDU. |
| 2 | WP(C)/290/2020 | RAJU SHARMA AND 9 ORS. Versus THE STATE OF ASSAM AND 8 ORS. | MR. B P SINHA | GA, ASSAM SC, PCB SC, G M D A SC, GMC |
| 3 | WP(C)/4588/2022 | NRIPEN MEDHI Versus THE STATE OF ASSAM AND 4 ORS. | MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY MS. M B BORGHAIN MS P GOGOI MS. K DEKA | GA, ASSAM |

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